

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE : JUSTICE HARUN-UL-RASHID**

**DATE OF APPOINTMENT : 1ST AUGUST, 2007**

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>Half share over 6.412 cents of land in Survey No.77/1</b>	<b>Half share over Residential Building situated in 6.412 cents of land in Survey No.77/1</b>	<b>Rs.88,319/-</b>	<b>--</b>	<b>1</b>	<b>Rs.30,45,256/-</b>

### LIABILITIES

**Particulars:-**

**(Outstanding Balance)**

**1. Car Loan of Rs.3,14,483/- availed of from Punjab National Bank, Mattancherry, Cochin-2.**

**2.Housing Loan of Rs.48,378/- -Do-**

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**Note:- Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**  
**(At a glance)**

**NAME OF THE SPOUSE :MRS. SHAMEELA RASHID**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>Half share over 6.412 cents of land in Survey No.77/1</b>	<b>Half share over the residential building situated in 6.412 cents of land in Survey No.77/1</b>	--	<b>Gold 70 Sovereigns</b>	--	<b>Rs.2,01,150</b>

**LIABILITIES**

**Particulars:-**

**(Outstanding Balance)**

- 1. Housing loan of Rs.4,33,628/- availed of from Punjab National Bank, Mattancherry Branch, Cochin-2.**

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**  
**(At a glance)**

**NAME OF THE DEPENDENT**  
**CHILD/CHILDREN : MS. TAJNU RASHID**

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
--	--		Gold 20 sovereigns	--	--

**LIABILITIES**

NIL

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Note:- Further details available with the Hon'ble Chief Justice